

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench at Ahmedabad**

REGIONAL BENCH- COURT NO.1

Customs Appeal No. 10206 of 2016-DB
[C/Cross/10277/2016]

(Arising out of OIA-JMN-CUSTM-000-APP-099-117-15-16 dated 03/11/2015 passed by the Commissioner of Customs (Appeals)-Ahmedabad)

Commissioner of Customs -Jamnagar (Prev) **Appellant**

SHARDA HOUSE...BEDI BANDAR ROAD,
OPP. PANCHAVATI,
JAMNAGAR, GUJARAT

VERSUS

Indian Oil Corporation Ltd **Respondent**

VADINAR, JAMNAGAR
JAMNAGAR, GUJARAT

APPEARANCE:

Shri Sanjay Kumar, Superintendent (AR) for the Appellant

Shri S J Vyas, Advocate for the Respondent

CORAM:

HON'BLE MR. SOMESH ARORA, MEMBER (JUDICIAL)

HON'BLE MR. SATENDRA VIKRAM SINGH, MEMBER (TECHNICAL)

DATE OF HEARING/ DECISION: 25.06.2025

The appeal is disposed of. For order, see order of date in Customs Appeal No. 10205 of 2016. CO stands disposed of.

(Dictated & Pronounced in the open court)

(SOMESH ARORA)
MEMBER (JUDICIAL)

(SATENDRA VIKRAM SINGH)
MEMBER (TECHNICAL)